Dated: 30.08.2018

## ORDER NO. 185 OF 2018

Hon'ble HOD is pleased to order the following sitting commencing from 03/09/2018 to 14/09/2018 for CESTAT, New Delhi to the extent indicated below:-

	PERIOD	WORK ASSIGNED
COURT Hon'ble Shri Anil Choudhary, Member (Judicial) and Hon'ble Shri V. Padmanabhan, Member	From 04/09/2018 to 07/09/2018	Service Tax Division Bench matters.
(Technical) Hon'ble Shri Anil Choudhary, Member (Judicial) and Hon'ble Shri Bijay Kumar, Member	From <b>10/09/2018 to</b> 14/09/2018	Service Tax Division Bench matters.
(Technical) Hon'ble Sh. C. L. Mahar, Member (Technical) and Hon'ble Ms. Rachna Gupta, Member (Judicial)	From 04/09/2018 to 14/09/2018	Custom and Excise Division Bench Matters.
	From 17/09/2018 to 20/09/2018	Custom, Excise and Service Tax Division Bench Matters Custom and Excise Division
Hon'ble Shri Anil Choudhary, Member (Judicial) and Hon'ble Shri Bijay Kumar, Member	From 24/09/2018 to 28/09/2018	Bench Matters
(Technical) Hon'ble Sh. C. L. Mahar, Member (Technical) and Hon'ble Ms. Rachna Gupta,	28/09/2018	Service Tax Division Benc matters.
Member (Judicial) Hon'ble Ms. Archana Wadhwa, Member (Judicial)	From 17/09/2019 to	Single Member Matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified (The DB matters will get adjourned and the next date of hearing will be intimated in due course).

(Bineesh Kumar K. S.) Registrar

SPS to Hon'ble HOD/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Dated: 30.08.2018

## ORDER NO. 186 OF 2018 (Revised)

Hon'ble HOD is pleased to partially modify the sitting notified vide roster order no. 124 of 2018 w.e.f. 03/09/2018 to 14/09/2018 for CESTAT, Bangalore to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED		
Hon'ble Sh. S. S. Garg, Member (Jud icial) and Hon'ble Sh. P. Anjani Kumar, Member	From 03/09/2018 to 07/09/2018	All Division Bench Matters.		
(Technical) Hon'ble Sh. P. Dinesha, Member (Judicial) and Hon'ble Sh. P. Anjani Kumar, Member	14/09/2018	All Division Bench Matters.		
(Technical) Hon'ble Sh. P. Dinesha, Member (Judicial)	Fr om 04/09/2018 to 07/09/2018	Single Member Bench Matters.		

By order,

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.

Dy.Registrar



Dated: 30.08.2018

# ORDER NO. 187 OF 2018

Hon'ble HOD is pleased to modify the roster order no. 109 of 2018 for **CESTAT, Kolkata w.e.f. 17/09/2018 to 21/09/2018** to the extent indicated below:-

	PERIOD	WORK ASSIGNED	
COURT Hon'ble Sh. P. K. Choudhary, Member (Judicial) and Hon'ble Sh Bijay Kumar, Member (Technical)	From 17/09/2018 to 21/09/2018	Custom, Excise and Service Tax Division Bench Matters.	

Note:-

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order,

(Bineesh Kumar K. S.) Registrar

Copy to:-SPS to Hon'ble HOD/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.

Dy.Registrar



Dated: 30.08.2018

#### ORDER NO. 188 OF 2018

Hon'ble HOD is pleased to modify the sitting notified vide roster order no. 112/2018 for CESTAT, Chandigarh w.e.f. 10/09/2018 to 14/09/2018 to the extent indicated below:-

	COL	JRT	1	<u>, i i i i i i i i i i i i i i i i i i i</u>		PERIOD		WORK ASSIGNED
Hon'ble	Sh.	S.	S.	Garg,	From	10/09/2018	to	Single Member Matters.
Member	(Judi	cial)			14/09	/2018		

By order,

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.

Dy.Registrar

Dated: 30.08.2018

#### ORDER NO. 189 OF 2018

Hon'ble HOD is pleased to modify the sitting commencing from **04/09/2018** to until further orders, for CESTAT, Mumbai to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. D. M. Misra, Member (Judicial) and	From 04/09/2018 to 14/09/2018.	Custom and Excise Division Bench Matters.
Hon'ble Sh. Sanjiv Srivastava, Member	From 17/09/2018 to 20/09/2018	Excise Division Bench Matters.
(Technical)	From 24/09/2018 onwards.	Custom and Excise Division Bench Matters.
Hon'ble Sh. C. J. Mathew, Member (Technical) and Hon'ble Sh. Ajay Sharma, Member (Judicial)	From <b>04/09/2018</b> onwards.	Service Tax Division Bench Matters
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. P. Anjani Kumar, Member (Technical)	From 17/09/2018 to 20/09/2018	Custom Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial)	From 04/09/2018 onwards. (expect from 17/09/2018 to 20/09/2018)	Single Member Matters
Hon'ble Sh. Suvendu Kumar Pati, Member (Judicial)	From 04/09/2018 onwards.	Single Member Matters

- Note:
- Whenever any Judicial Member who is a part of Division Bench, will be on leave or tour, Hon'ble Sh. S. K. Mohanty, Member (Judicial) presiding the Single Member bench will be part of that Division Bench & Single Member cases listed before Hon'ble Sh. S. K. Mohanty, Member (J) will be taken up by other Single Member Bench.
- 2. In the event of leave or tour of any Member (Technical) the DB matters listed before that DB shall be taken up by the other available DB and the Member (J) who was a part of the earlier DB shall hear Single Member Bench Matters on those days.
- 3. On every Friday afternoon special bench sitting if any will be notified with the approval of the available Senior Member of Mumbai.

By order,

(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.

